

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**No.HC.VII-87/2013(Pt.)/3346 /A**

From :- Smti. Pronita Morang,  
Jt. Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Shri Pranjal Das,  
District & Sessions Judge,  
Jorhat.

Dated Guwahati the 23<sup>rd</sup> May, 2025.

Sub: **Restricted holiday as well as Casual leave.**

Ref:- Letter No. JJA/4949/2025 dated 21.05.2025.

Sir,

With reference to your letter on the subject cited above, I am directed to inform you that your prayer for **restricted holiday on 26.05.2025 as well as casual leave on 27.05.2025, along with station leave permission from the morning of 23.05.2025 till the morning of 28.05.2025**, has been granted. The next senior most Judicial Officer available at the station would remain in charge of your Court and Office during your absence.

Yours faithfully,

Sd/-

**JT. REGISTRAR(VIGILANCE)**

**Memo No.HC.VII-87/2013(Pt.)/3347/A, dated** , 23-05-2025

Copy to :

1/ The Project Manager, Gauhati High Court.

23.05.25  
**JT. REGISTRAR(VIGILANCE)**